

the Governments at present. However, weapons like Assault Rifles (7.62 x 39 mm), Sniper Rifles, X-95 Assault Rifles, Glock Pistols, MP-5 Sub Machine Guns and Carbines have been provided to CAPFs. Further, 67,117 nos. Additional Assault Rifles (7.62 x 39 mm) have been authorized for CRPF Bns deployed in LWE and Jammu and Kashmir region against replacement of 5.56 mm INSAS Rifles. Different weapons have their unique features and strengths.

(c) and (d) Modernization of weapons to security forces is a continuous process as per operational requirement of the concerned security force.

#### **Erosion of respect/fear of law in people**

1829. DR. PRABHAKAR KORE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the respect or fear of law in people is eroding fast and incidents of people taking law into their hands are on the rise in the country;

(b) whether Government proposes to bring in deterrent punitive measures to restore confidence among people of the country; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) There are stringent deterrent punitive measures in the criminal law of the country. Amendments in the Criminal Justice System are a continuous process in order to make the laws in sync with social changes.

#### **Removing the cap of land holding for releasing assistance**

1830. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government is bringing the amendment to NDRF/SDRF Act only to remove the limit of one hectare and two hectares for releasing the assistance; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) and (b) The Government of India has revised the list of items and norms of assistance under State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) on 8th April 2015. These norms are available on the Ministry of Home Affairs website: [www.ndmindia.nic.in](http://www.ndmindia.nic.in).